THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong 9th November, 2019

NO.HCM.II/123/pt/2015/Estt./77 The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in respect of all Subordinate Criminal Courts during the year 2020.

SI. No.	Holidays	Dates	Days	No. of Days
1.	New Year's Day	1st January	Wednesday	1 day
2.	Republic Day	26th January	Sunday	1 day
3.	Maha Shivaratri	21st February	Friday	1 day
4.	Dol Jatra (Holi)	10 th March	Tuesday	1 day
5.	Good Friday	10 th April	Friday	1 day
6.	Shad Suk Mynsiem	Date to be notified		1 day
7.	Buddha Purnima	07 th May	Thursday	1 day
8.	Id-ul-Fitr	25 th May	Monday	1 day
9.	U Tirot Sing Day	17 th July	Friday	1 day
10.	Behdeinkhlam	Date to be notified	-	1 day
11.	ld-ul-Zuha	01st August	Saturday	1 day
12.	Janmasthami	12 th August	Wednesday	1 day
13.	Independence Day	15 th August	Saturday	1 day
14.	Muharram	30 th August	Sunday	1 day
15.	Unitarian Day	18 th September	Friday	1 day
16.	Mahatma Gandhi's Birthday	2 nd October	Friday	1 day
17.	Dussehra (Durga Puja)	23 rd October	Tuesday	1day
18.	Id-i-Milad-un-Nabi	30 th October	Friday	1day
19.	Deepawali	13 th November	Friday	1day
20.	Nongkrem Dance	Date to be notified	-	1 day
21.	Wangala Dance	Date to be notified	-	1 day
22.	Seng Kut Snem	23 rd November	Saturday	1 day
23.	Guru Nanak's Birthday	30 th November	Monday	1 day
24.	Pa Togan N Sangma	12 th December	Sunday	1 day
25.	Death Anniversary of U Soso Tham	18 th December	Friday	1 day
26.	Christmas Holiday	23 rd to 25 th December	Wednesday to Friday	3 days
27.	Death Anniversary of U Kiang Nongbah	30 th December	Wednesday	1 day

Note:-

- In addition to the aforesaid holidays the High Court shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
- 2. If any of the festival does not fall on the date notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/pt/2015/Estt./77-A

Dated, Shillong q Nov, 2019.

Copy to:-

- 1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
- 2. The PA to Registrar General, High Court of Meghalaya, Shillong.
- 3. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Mawkyrwat/Williamnagar/Tura/Ampati.
- 4. The Registrar (Admn.), High Court of Meghalaya, Shillong.
- 5. The Director, Meghalaya State Judicial Academy, Shillong.
- 6. The Joint Registrar cum-OSD, High Court of Meghalaya, Shillong.
- 7. The Deputy Registrar, I, II & III, High Court of Meghalaya, Shillong.
- 8. The Assistant Registrar, I, II, III, IV & V High Court of Meghalaya, Shillong.
- 9. The Chief Librarian, High Court of Meghalaya, Shillong.
- 10. The Chief Translator (I/c Procurement Section), High Court of Meghalaya. Shillong.
- 11. The Public Relations Officer, High Court of Meghalaya, Shillong.
- 12. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
 - 13. The Superintendent I &II, High Court of Meghalaya, Shillong.
 - 14. The PS to the Advocate General of Meghalaya, Shillong.
 - 15. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
 - 16. The President/Secretary, Shillong Bar Association, Shillong.
 - 17. Notice Board.
 - 18. Office file.

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